

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Creation of 30 posts under various categories for 02 Permanent Judges in the High Court of Jammu and Kashmir and Ladakh.

Reference: Council of Ministers Decision No. 84/10/2026 dated 04-08-2026.

Government Order No. 10059-JK(LD) of 2026.
Dated. 11- 08- 2026.

Sanction is hereby accorded to the creation of following 30 posts under various categories in the High Court of Jammu and Kashmir and Ladakh to provide requisite supporting staff for two additional Permanent Judges:

S. No.	Name of the post	Pay level	No. of posts
1	Secretary	L-11(67700-208700)	2
2	Bench Secretary	L-11(67700-208700)	2
3	Reader	L-8(47600-151100)	2
4	Private Secretary	L-8(47600-151100)	2
5	Sr. Scale Stenographer	L-7 (44900-142400)	2
6	Jr. Scale Stenographer	L-6B (35600-112800)	2
7	Computer Operator	L-2 (19900-63200)	2
8	Restorer	SL-2 (15900-50400)	2
9	Staff Car Driver	SL-2 (15900-50400)	2
10	Jamadar	SL-2 (15900-50400)	2
11	Orderly	SL-1 (14800-47100)	10
		Total posts	30

The above creation is subject to the condition that the Hon'ble High Court of Jammu and Kashmir and Ladakh shall amend the relevant Recruitment Rules, accordingly.

11/8/26

This issues with the concurrence of Finance, Department conveyed vide it's U.O. No. FD-Code/99/2021-03/33 dated 30-04-2026.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Commissioner Secretary to Government

No: Law-Jud/66/2021-10-Part-I.

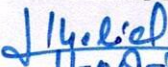
Dated. 11-08-2026.

Copy to the:

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh. This is with reference to his letter No. 3992 of 2026/RG/NG-272(I) dated 29-01-2026.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh.
6. Director Finance, Department of Law, Justice and P.A.
7. Director, Archives Archaeology and Museums, J&K, Srinagar.
8. Private Secretary to Hon'ble Chief Minister.
9. Private Secretary to the Chief Secretary.
10. Private Secretary to the Commissioner Secretary to Government, Department of Law, Justice and P.A.
11. I/C Website.
12. Government Order File.
13. Concerned File.


11.08.2026
(Binny Kumar)

Assistant Legal Remembrancer


11-08-2026.